

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1383**

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

WEB APPLICATION FOR FREE LEGAL SERVICES TO PRISONERS

1383. ADV. JOICE GEORGE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently launched a web application for free legal services to prisoners;**
- (b) if so, the details thereof;**
- (c) whether the web application will help in making the legal services system more transparent;**
- (d) if so, the details thereof; and**
- (e) the present status of the web application?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): As per information provided by the Ministry of Law and Justice, Department of Justice, the National Legal Services Authority (NALSA) has developed and launched a web application in New Delhi on 29.6.2017 for legal services to under trial prisoners/convicts. The web application facilitates to know the unrepresented under trial prisoners, and the Legal Services Institutions can provide them free legal services. The under trial prisoners or their relatives can also send their request to the Legal Services Institutions for getting free legal aid.
